

Shri P. C. Borooah: May I know whether it is a fact that for want of accommodation, patients are accommodated in corridors which exposes them to heat, flies and dust and if so, whether the construction of a 50 bed ward was sanctioned and if so, what is its progress?

Dr. D. S. Raju: I may inform the hon. Member that I visited the hospital this morning. There are some good points and there are some bad points also. There are no patients in the verandah today. There are some wards which are clean and some which could not be kept so well clean. There are some wards which were built in 1954. They are nicely kept. There are some wards built in 1930. They are in a bad state which require white-washing, repairs, etc. The matter is under the consideration of the Municipal Corporation. They are the responsible people. They have got to deal with this and the matter has been brought to their notice.

Shri Jaipal Singh: May I make a submission? Notice of this question was given ten days before. Right at the doorstep, we have to wait for a report. May I know why this situation is permitted?

Dr. D. S. Raju: They have got their own difficulties in giving a reply. We are asking for a reply. When we receive the reply, we will put it before the House.

Shri P. C. Borooah: May I know whether lapses of a serious nature on the part of the staff, for example putting wrong medicines in wrong bottles have come to the notice of the Government and if so, whether any steps were taken?

Dr. D. S. Raju: It has not come to our notice.

Shri S. M. Banerjee: I want to know why the hon. Deputy Minister visited the hospital only today. Notice was given 10 days before.

Mr. Speaker: Where is the objection? He could only say whether he had

gone with prior intimation to them. He might say that.

Shri S. M. Banerjee: If he had gone there before, he would have got the information.

Dr. D. S. Raju: I was making these visits for the last 10 days hospital by hospital.

Delhi-Srinagar Tele-communication Line

*1416. **Shri Abdul Ghani Goni:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the tele-communication line between Delhi and Srinagar frequently goes out of order;

(b) whether it is also a fact that this line was out of order for some days, from 25th May, 1962, onwards; and

(c) if so, measures Government propose to take to prevent such frequent breakdowns?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) No, However, telecommunication circuits provided on open wire lines between Delhi and Srinagar are subject to interruptions from time to time.

(a) No, However, telecommunication circuits provided on open wire lines between Delhi and Srinagar are subject to interruptions from time to time.

(b) No.

(c) Interruptions sometimes occur because of line breakdowns which cannot be entirely eliminated. Alternative communication circuits, both telephone and telegraph, have been provided by wireless between Delhi and Srinagar.

Shri Abdul Ghani Goni: May I know the total number of hours during which the telecommunication line between Delhi and Srinagar remained suspended?

Shri Bhagavati: Interruption was for three days from 25th May to 27th May, 1962. Total 23 hours. But, the Radio telephone circuit worked throughout except for three hours.

श्री रघुनाथ सिंह : श्रीनगर और दिल्ली के बीच में कितनी लाइनें ब्रूक करती हैं? दो सर्किट है या तीन सर्किट हैं?

Shri Bhagavati: At present two overhead lines work and this is supplemented by wireless circuits.

Shri Raghunath Singh: We want to know the number of lines: two lines or three lines? How many lines are there?

Shri Bhagavati: Two telephone lines. Two telegraph lines.

Shri Sham Lal Saraf: May I know if this radio telephone line is available to the common man for ordinary calls?

Shri Bhagavati: It is open to all. Many communications are passed on the wireless circuit.

Shri Sham Lal Saraf: May I inform the hon. Minister that it is only last week that telephone call was not made available for about a week.

Mr. Speaker: He is informing: not getting information. Next question.

Medical Graduates

*1419. **Shri Bibhuti Mishra:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government are considering a scheme for the medical graduates to work in the rural areas for a certain period just after getting their degrees; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a)

and (b): This question will be answered by the Minister for Home Affairs in due course.

Shri Bibhuti Mishra: I could not hear the answer.

Mr. Speaker: The answer is that the question will be answered on a subsequent day by the Minister of Home Affairs. Did the hon. Member get the intimation?

Shri Bibhuti Mishra: No, I did not get it.

Mr. Speaker: If the office had got the information, why was it not passed on to the Member concerned?

Shrimati Renu Chakravarty: What is the reason for its being transferred to the Ministry of Home Affairs? This is only a matter where the medical graduates will have to work in the rural areas. There is no question of any all-India service or anything of that kind. Why should this question not be answered by the Minister of Health?

Dr. D. S. Raju: There are certain legal complications in this question, and, so, the question had to be considered by the Home Ministry.

Shri Hari Vishnu Kamath: On a point of order, Sir. You had earlier ruled, some days ago, that when there is such a change from one Ministry to another, intimation thereof should be conveyed to the Member concerned. That has not been done apparently in this case, today.

Mr. Speaker: That was why I enquired from the hon. Member whether he had received the information. Last time, I had requested the hon. Minister that when this kind of situation arose, they should give that intimation to the office. I find that the intimation has been given in the corrigendum which has been issued. So, the Members have been informed. What else do they require?

Shri Daji: You have given your ruling on the point of order. But what about the question raised by Shrimati Renu Chakravarty? Why